

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH ( COURT NO. 1)  
NEW DELHI.**

**CA (CAA)26(PB)/2018**

**In the matter of:**

San Sales & Distribution Pvt. Ltd.  
With  
Subhash Auto Home Pvt. Ltd.

**SECTION:** Under Section 230-232

**Order delivered on 22.02.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI S.K. MOHAPATRA,  
HON'BLE MEMBER(TECHNICAL)**

For the Applicant

Suman Kumar Jha, Adv. for  
Sunil Singh & Co. CAs.

**ORDER**

Ld. Proxy counsel for the petitioner prays that the petitioner is out of station and seeks time to take instructions from ~~them~~; therefore prays for adjournment. At the request of the counsel matter is adjourned to 20<sup>th</sup> March, 2018.

Sd/-

**(S.K. MOHAPATRA )  
MEMBER (TECHNICAL)  
\*KCS\***

Sd/-

**(DR. DEEPTI MUKESH )  
MEMBER (JUDICIAL)**